## 467 Hindu Scrip. and Other MARCH 23, 1984 Reig. lit. (Rev. & Amndt.) Bill

गुस्सा झा जाता है। झगर इस तरह के वाक्य न लिखे होते, तो ऐसी बात न होती। मैं किसी की भावना को चोट नहीं पहुं चाना चाहता हूं लेकिन एक सीघी सी बात कहना चाहता हूं कि सरकार को चाहिए झौर झाप के माध्यम से झनुरोध करता हू कि वह इस प्रकार का कोई बिल झपनी झोर से लाए, जिससे करोड़ों लोगों को राहत मिले झौर हमारे बर्म ग्रन्थ बड़े पवित्र झौर सुन्दर झौर झादर्श माने जाएं।

मैं मंत्री जी को धन्यवाद देता हूं भौर द्यापके माध्यम से यह कहना बाहसा डंकि\*\*

जेकिन मेरा मतलब किसी को सपमानित करने का नहीं है।

इतना कह कर मैं झपनी बात समाप्त करता हं।

MR. DEPUTY SPEAKER: Mr. Shastri, I think you are not pressing for the Bill. Are you withdrawing it ?

SHRI RAJNATH SONKAR SHASTRI : I withdraw it.

MR. DEPUTY SPEAKER : The question is:

"That leave be granted to withdraw the Bill to provide for a review of Hindu scriptures and other religious literature and for that purpose establish a Commission and for matters connected therewith, with a view to identify and omit or amend such words, sentencs, paragraphs, stanzas, chapters, etc. from the scriptures and other religious literature which tend to encourage

## Reser. of Vac. in Posts and 468 Serv. (SC & ST) Bill

or propagate hatred, discrimination, inequality or untouchbility among citizens on grounds of religion, race, casts, sex, vocation or place of birth, in violation of the principles enhrined in the Constitution of India and the solemn resolution of the people of India contained in the preamble to the Constituion,"

The motion was adopted.

SHRI RAJNATH SONKAR SHASTR1 : I withdraw the Bill.

17.57 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

## (Amendment of Article 51)

SHRI RATANSINH RAJDA: (Bombay South): I beg to move for leave to introduce a Bill further to amend the Constitution of Indta.

MR. DEPUTY SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RATANSINH RAJDA : I introduce the Bill.

17.58 hrs.

RESERVATION OF VACANCIES IN POSTS AND SERVICES (FOR SCHEDULED CASTES AND SCHE-DULED TRIBES) BILL.

भी सूरज भान (धम्बाला): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हं कि भारत

• Published in Gazette of India Extraordinary, Part II, Secrion 2 dated 23.3.1984.

<sup>\*\*</sup>Not Recorded.